

FORM A

PUBLIC ANNOUNCEMENT

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

FOR THE ATTENTION OF THE CREDITORS OF AIR ODISHA AVIATION PRIVATE LIMITED

Relevant Particulars		
1.	Name of corporate debtor	AIR ODISHA AVIATION PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	25/01/2011
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Odisha, Cuttack
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U62200OR2011PTC013043
5.	Address of the registered office and principal office (if any) of corporate debtor	AIR ODISHA AVIATION PRIVATE LIMITED At- PLOT NO MIG -99, RAJIV NAGAR, PO. AIGINIA , BHUBANESWAR- 751019, ODISHA
6.	Insolvency commencement date in respect of corporate debtor	27 th September, 2019 vide order issued by NCLT, Cuttack Bench in CP (IB) No. 94/KB/2018 in T.P. No. 33/CTB/2019
7.	Estimated date of closure of insolvency resolution process	24 th March, 2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Manoj Kumar Jain Registration No: IBBI/IPA-001/IP-P00535/2017-2018/10960
9.	Address and e-mail of the interim resolution professional, as registered with the Board	11, Friends Union Premises CSL, 2 nd Floor 227, P.D' Mello Road, Opp. St. George Hospital, Mumbai-400 001 , Maharashtra Email id- manojj2102@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	11, Friends Union Premises CSL, 2 nd Floor 227, P.D' Mello Road, Opp. St. George Hospital, Mumbai-400 001 , Maharashtra Email id- manojj2102@gmail.com
11.	Last date for submission of claims	10 th October, 2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N.A.
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N.A.
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link https://ibbi.gov.in/home/downloads (b) Physical Address: Available at website

Notice is hereby given that the National Company Law Tribunal, Cuttack Bench has ordered the commencement of a corporate insolvency resolution process of the AIR ODISHA AVIATION PRIVATE LIMITED on 27th September, 2019.

The creditors of AIR ODISHA AVIATION PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 10th October, 2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional :



Manoj Kumar Jain

Date and Place :

28th September 2019; Bhubaneswar

